

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 251 OF 2017

Dated: 2nd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Nabha Power Limited

... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

List the matter on **09.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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